The House reassembled at thirty-two minutes past two of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

DEMAND FOR DISCUSSION ON ANDHRA PRADESH

- DR. V. MAITREYAN (Tamil Nadu): Mr. Deputy Chairman, Sir ...(Interruptions)..
- श्री अली अनवर अंसारी (बिहार) : उपसभापति महोदय, गरीब राज्यों को विशेष राज्य का दर्जा ...(व्यवधान)...
- श्री धर्मेंद्र प्रधान (बिहार) : उन्होंने गरीब राज्यों के अधिकार को काटा है ...(व्यवधान)... उड़ीसा, बिहार, छत्तीसगढ़ ...(व्यवधान)... ये सारे गरीब राज्य हैं ...(व्यवधान)... इन्होंने गरीब राज्यों के अधिकार को काटा है ...(व्यवधान)...
- श्री रिव शंकर प्रसाद (बिहार) : ये नहीं देंगे, यह आपको हमारी सरकार देगी ...(व्यवधान)...
- MR. DEPUTY CHAIRMAN: What is this? ..(Interruptions).. This is blocking my face entirely. ..(Interruptions).. Why do you block my face entirely? ...(Interruptions).. You protest, but. .(Interruptions).. Can we take up the Whistle Blowers Protection Bill? ..(Interruptions)..
- DR. V. MAITREYAN : Sir, fishermen protection. ..(Interruptions)... Sir, fishermen protection ...(Interruptions)...
- MR. DEPUTY CHAIRMAN : Please listen to me. ..(Interruptions).. Let me speak. ...(Interruptions).. सुनिए ...(व्यवधान)... आप अभी आए हैं ...(व्यवधान)... साबिर अली जी, आप मेरे दोस्त हैं ...(व्यवधान)... please ..(Interruptions).. See, 1 will allow you. ..(Interruptions).. Mr. Maitreyan, on your request, we had included Calling Attention on the issue of fishermen and I had called your name. ..(Interruptions).. On technical issues, you did not agree. ..(Interruptions).. What can I do? ..(Interruptions).. It is not my fault. You did not want it. ..(Interruptions).. The Minister was ready. ..(Interruptions)...
 - DR. V. MAITREYAN: Sir, it is not technical. ..(Interruptions)...
- SHRI T.M. SELVAGANAPATHI (Tamil Nadu): Mr. Deputy Chairman, Sir, ..(Interruptions)..

MR. DEPUTY CHAIRMAN: See, you cannot insist that the Prime Minister should come or that any Minister should come. ..(Interruptions)... The Government or the Ministers have a collective responsibility. .. (Interruptions).. So, now, I cannot take up the fishermen issue. Now, I want to know whether the House agrees to take up the Whistle Blowers Protection Bill.

श्री रवि शंकर प्रसाद : सर, आप बताइए की तेलंगाना बिल कहां है?...(व्यवधान)...

MR. DEPUTY CHAIRMAN: You ask the Government. ...(Interruptions)...

SHRI RAVI SHANKAR PRASAD: Where is Telangana Bill? ...(Interruptions)... सरकार कहां है? ...(व्यवधान)... तेलंगाना बिल कहां है? ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I will ask. ...(Interruptions)... Where is the Government? ...(Interruptions)... You want Telangana Bill. ...(Interruptions)... Mr. Chowdary wants it. ...(Interruptions)... Mr. Chowdary is asking for Telangana. ...(Interruptions)... Mr. Yechury, please. ...(Interruptions)... Now Mr. Yechury will take the floor. ...(Interruptions)... I request you to please listen to Mr. Yechury. ...(Interruptions)...

SHRI SITARAM YECHURY (West Bengal): Sir, we are willing to discuss it, but there should be a discussion. ...(Interruptions)... If there is a discussion, then we are willing ...(Interruptions)... If you want to take up the Whistle Blowers Protection Bill, we are prepared, but there should be a discussion ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I am for discussion. ...(Interruptions)... I want to know whether the House is ready. ...(Interruptions)... Why don't you allow discussion on the Whistle Blowers Protection Bill? ...(Interruptions)... Why don't you allow discussion on the Whistle Blowers Protection Bill? ...(Interruptions)... I am ready. ...(Interruptions)...

श्री रवि शंकर प्रसाद : सर. व्हिसल ब्लोर्स बिल पर हम भी डिस्कशन चाहते हैं। ...(व्यवधान)... व्हिसल ब्लोअर्स बिल पर हम भी डिस्कशन चाहते हैं। ...(व्यवधान)... हम लोग उस पर बोलना चाहते हैं। ...(व्यवधान)... सरकार इसे शांति से कराए, लेकिन पहले तेलंगाना बिल लाए। ...(व्यवधान)... हम व्हिसल ब्लोअर्स बिल भी करेंगे। इस पर डिस्कशन करेंगे।...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Hon. Yechury has said that he is ready for discussion on the Whistle Blowers Protection Bill. ...(Interruptions)... The [Mr. Deputy Chairman]

Opposition is ready. ...(Interruptions)... The Government is ready. ...(Interruptions)... What is the problem? ...(Interruptions)... Why? ...(Interruptions)... Maitreyanji, why do you object to it? ...(Interruptions)... The Whistle Blowers Protection Bill is important. ...(Interruptions)... Why don't we take it up? ...(Interruptions)... Why do you want Telangana Bill? ...(Interruptions)... It is unfortunate that Mr. Chowdary is asking for Telangana. ...(Interruptions)... Don't touch it. ...(Interruptions)... What is the problem with Telangana Bill? ...(Interruptions)... That is for the Government to bring, not for me. ...(Interruptions)... That is for the Government...(Interruptions)... I am trying for the Whistle Blowers Protection Bill. ...(Interruptions)... You are not for the Whistle Blowers Protection Bill. ...(Interruptions)...

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Sir, written complaints from the whistle blowers... (*Interruptions*)...

MR. DEPUTY CHAIRMAN: I can't hear it. ...(Interruptions)... What are you saying? ...(Interruptions)... You are saying no to the Whistle Blowers Protection Bill. ...(Interruptions)... No. ...(Interruptions)... Okay. I wanted to take up the Whistle Blowers Protection Bill. ...(Interruptions)... Since I don't see consensus, am adjourning the House for thirty minutes.

The House then adjourned at thirty-nine minutes past two of the clock.

The House reassembled at eight minutes past three of the clock, MR. DEPUTY CHAIRMAN in the Chair.

GOVERNMENT BILL

The Andhra Pradesh Re-organisation Bill, 2014

MR. DEPUTY CHAIRMAN: Hon. Members, I want to take up the Andhra Pradesh Reorganisation Bill, 2014. ...(Interruptions).... I have received notices from